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HIGH COURT OF MADRAS
NOTIFICATION NO. 81/2018
(Roc.No.10/2016-Con.Estt.I)

Applications are invited, in the prescribed format, for recruitment on ad hoc and consolidated pay basis, from qualified and eligible Candidates for filling up of the following posts sanctioned to the Tamil Nadu State Judicial Academy, No.30/95, P.S.K.R.Salai, R.A. Puram, Chennai – 600 028:

Sl. No.	Name of the Post	Consolidated Pay	Number of Vacancies
1	Research Fellow	Rs.22,500/- per month	01
2	Research Assistant	Rs.15,000/- per month	03

2. Age :-

- A Candidate must not have attained the age of 30 years as on 01.01.2018.
- He/She must be a citizen of India.

3. Minimum eligibility criteria for Research Fellow and Research Assistant :-

- Candidate should be a Post Graduate in Law (under 10+2+3+3+2 or 10+2+5+2 pattern) from the recognized Universities in the Indian Union and recognized by the Bar Council of India for admission as Advocate or Attorney of an Indian Court, **for the post of Research Fellow.**
- Candidate should be a Graduate in Law (under 10+2+3+3 or 10+2+5 pattern) from the recognized Universities in the Indian Union and recognized by the Bar Council of India for admission as Advocate or Attorney of an Indian Court, **for the post of Research Assistant.**

Complete details, Guidelines and the Application Form are available in the websites of the Tamil Nadu State Judicial Academy (www.tnsja.tn.nic.in) and the High Court of Madras (www.hcmadras.tn.nic.in)

The filled in applications, in the prescribed format should reach the office of the undersigned by 5.00 pm on 18.06.2018.

HIGH COURT, MADRAS.

DATED: 31.05.2018.

R. S. ¹¹²
31/05/18
REGISTRAR GENERAL.

p.t.o.